

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:789
ANSWERED ON:19.03.2012
LABOUR COMMISSIONER'S OFFICE
Ganeshamurthi Shri A.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to set up a separate office of Labour Welfare Commissioner for the State of Tamil Nadu with headquarter at Chennai/Coimbatore;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a)to(c): A task force was constituted in 2007 for restructuring of the Labour Welfare Division and its field formations. One of its recommendation was to upgrade the office of Deputy Welfare Commissioner, Tirunelveli (Tamil Nadu) to Welfare Commissioner and shift the same to Chennai. However, due to concentration of Beedi and Lime stone workers in Tirunelveli and the representations from the Tamil Nadu Beedi Workers Federation (CITU) it has not been found viable to run the Office of Deputy Welfare Commissioner at Chennai. In view of this, there is no move to shift the said office to Chennai at present.